

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-211**  
IB-717(ND)/2019

**IN THE MATTER OF:**

M/s. Oriental Bank of Commerce

**Vs.**

M/s. Sidhartha Buildhome Pvt. Ltd.

....APPLICANT

....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 24.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Mr. Sabhay Choudhary (Proxy) for OBC, Advocate

For the Respondent

: Mr. Prateek Gupta, Advocate

For the Intervener

:

**ORDER**

Counsel for both the sides are present. It is submitted that an offer has been given by the Corporate Debtor for settlement which needs to be considered by the Competent Authority and prayed for time. At request time is enlarged.

List on 13.03.2020.

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

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